

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **21.12.2022** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 264/2022& IA No 560,561 & 562/2022	Gurvinder Bhatia Vs Subrata M Maity & 10 Ors	Mr. Thriyambak J Kannan	M/s Shardul Amarchand Mangaldas- R2 M/s Gupta & Ravi- R9, R10

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

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